CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF JUNE 06, 2007 TO THE SHAREHOLDERS OF DECCAN AVIATION LIMITED ("DAL"/ "TARGET COMPANY")

This corrigendum ("Corrigendum") is being issued by Edelweiss Capital Limited ("Manager"), on behalf of Kingfisher Radio Limited, along with the Persons Acting in Concert, namely, United Breweries (Holdings) Limited and UB Overseas Limited (collectively referred to as the "Acquirers"), pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations"), in continuation of, and should be read in conjunction with, the Public Announcement ("PA") dated June 06, 2007 to the shareholders of DAL.

I. Terms used but not defined in this Corrigendum shall have the same meaning as assigned in the PA.

II. Shareholders of DAL are requested to take note of the following amendments with respect to the PA.

   a) In the table given in Section II, "The Offer", sub-section 'h' , the total number of listed shares of DAL in both BSE and NSE to be read as '98,182,007', instead of '100,247,887'.

   b) In the table in Section III, under Person Acting in Concert, which contains the Financial details of KRL for the FY 05 and for the FY 04, Return on Net worth should be read as 'N.A.' instead of '-15.09%' and '-10.04%' respectively and immediately below the table, the following should be read as having been added 'N.A.: Not applicable since the net worth is negative.'

   c) In the table in Section III, under "Person Acting in Concert", which contains the Financial details of UBHL the heading 'Operating Income' should be read as 'Total Income'; the heading 'Return on New Worth' should be read as 'Return on Net Worth', for FY 04: (1) Book value per Share should be read as '(11.33)' instead of '43.92' and (2) Return on Net worth should be read as 'N.A.' instead of '(30.73)%' and for FY 05: (1) Reserves and Surplus should be read as '693.05' instead of '639.06', (2) Book Value per Share should be read as, '3.04' instead of '31.50' and (3) Return on Net worth should be read as '7.96%', instead of '0.77%'; immediately below the table, the following should be read as having been added 'N.A. Not applicable since the net worth is negative'

   d) In the table in Section IV, under "Information about DAL", which contains the Financial details of DAL, the heading 'Operating Income' should be read as 'Total Income'; for the column Nine Months ended March 31, 2007, the 'Total Income' is to be read as '16,282.9', instead of '1,2714.10'.

III. The Acquirers and their respective directors accept responsibility for the information contained in this Corrigendum. Acquirers are responsible for the fulfillment of its obligations under the SEBI (SAST) Regulations.

This announcement would also be available on the website of SEBI (www.sebi.gov.in)

Issued on behalf of the Acquirers by: Manager to the Offer

Edelweiss
Ideas create, values protect

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